

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. (CAA)-54(ND)2017**  
**C. A. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017**

**NAME OF THE COMPANY: M/s. IMA Pvt. Ltd. And M/s. Skyroof Builders Ltd.**

**SECTION OF THE COMPANIES ACT: 230-232**

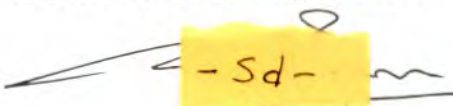
<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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**Present: For Petitioner (s): Mr. Udayaditya Banerjee, Advocate  
Mr. Samrat Sen Gupta, Advocate**

**Order**

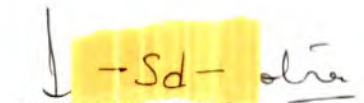
None is present on behalf of the ROC, RD and OL. Notice under order 16 Rule 12 be issued to the ROC, RD and OL, in this case as their replies are on record. Learned counsel for the petitioner company submits that for the objections raised by the ROC, they have replied just yesterday.

To come up on 8<sup>th</sup> August 2017.



[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)



[ INA MALHOTRA ]  
MEMBER [J]